

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PSTS LOGISTICS PRIVATE LIMITED
CARGO HANDLING MAINLY IN SEA PORTS in INDIA
(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016)

Sl.No.	Relevant particulars	Particulars furnished
1	Name of the Corporate Debtor along with PAN and CIN	P S T S LOGISTICS PRIVATE LIMITED PAN:AACCP7883P CIN: U63090TN1991PTC020186
2	Address of the registered Office	Wavoo Mansion, 48 2 nd Floor, Rajaji Salai, Chennai, Tamilnadu, India,600001
3	URL of website	NIL
4	Details of place where majority of fixed assets are located	Karaikal Port-(Appx 13 Nos. of wheel loader and forklift machines etc physical possession yet to be taken) Office equipment at the registered office Chennai Tamil Nadu)
5	Installed capacity of main products/services	The company has no operations from June 2022
6	Quantity and value of main products/services sold in last financial year	NIL for the financial year ended 31.03.2022 to 31.3.2025 and gross receipts as per IT return filed as at 31.3.2021 is Rs.7,14,66,529/-
7	No. of employees/workmen	NIL as on date
8	Further details including last available financial statements (with schedules) of two years, list of creditors are available at URL	Last available financials as per IT return filed for the FY ended 31.3.2021.
9	Eligibility for resolution applicants u/s 25(2)(h) of the code is available at URL	For detailed EOI and eligibility Criteria please write email to cirppstl@gmail.com The person submitting the EOI should not be ineligible u/s.29A of IBC, 2016 besides fulfilling other Criteria.
10	Last date for receipt of expression of interest	12.1.2026
11	Date of issue of provisional list of prospective resolution applicants	22.1.2026

12	Last date for submission of objection to provisional list	27.1.2026
13	Date of issue of final list of prospective resolution applicants	6.02.2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	11.2.2026
15	Last date for submission of resolution plan	12.3.2026
16	Process email id to submit expression of interest	cirppstl@gmail.com
17	Details of the Corporate Debtors' registration status as MSME	Registered as MSME vide UDYAM-TN-02-0038706 dated 19.2.2021


 CS SATYADEVI
 COMPANY SECRETARY AND INSOLVENCY PROFESSIONAL
 C.P.NO: 2307/IBBI/PA-002/IP-N00071/2017-18/10205
 CS SATYADEVI ALAMURI
 COMPANY SECRETARY & INSOLVENCY PROFESSIONAL
 C.P.NO.2307/IBBI/PA-002/IP-N00071/2017-18/10205
 23, LAKE AREA, 3rd CROSS STREET
 NUNGAMBAKKAM, CHENNAI-600 034.

Place: Chennai

Date: 23.12.2025

Signature of the Resolution Professional: Satyadevi Alamuri

Registration No.: IBBI/PA-002/IP-N00071/2017-18/10205

Registered Address : 23 Lake Area, 3rd Cross Street,
Nungambakkam, Chennai 600034

For P.S.T.S LOGISTICS PRIVATE LIMITED under CIRP

Email id regd with IBBI: satyadevifcs@gmail.com

Note: Extension sought till 27.1.2026 and if valid EOI is received, exclusion of timelines for completion of CIRP will be made with the approval of CoC.

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